## **BENCH-I**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.468/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name	of the Company	Deepak Kumar -Vs- ITC Limited. & Anr		
Under Section		58/59		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

## ORDER

No one responded from either side.

List on 07/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)